IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1729(MB)/2017
MA 471/2018

CORAM: SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Snehal A Kamdar

Vs

Yes Power & Infrastructure Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

**ORDER**

21. **MA 471/2018 in C.P.(IB)-1729 (MB)/2017**

On the unnumbered application (Diary No.25252/2018) filed by the Resolution Professional, the Respondents 1 to 4 are hereby directed to explain on the next date of hearing as to why they have not been co-operating with the RP in providing the records of the Company as sought by the RP herein.

List this matter on 29.8.2018.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)